GOVERNMENT OF INDIA MINISTRY OF FOOD PROCESSING INDUSTRIES LOK SABHA UNSTARRED QUESTION NO. 5282 ANSWERED ON 27TH MARCH, 2018

GOAL OF NMFP

5282. SHRI K. PARASURAMAN:

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) whether National Mission on Food Processing (NMFP) has not yet achieved its goal because of insufficient focus on skill development and allotment of fund;
- (b) if so, the details thereof;
- (c) whether the Government has examined the cause behind such bleak response and poor achievement of NMFP;
- (d) if so, the details thereof and the action plan sorted by the Government in this regard; and
- (e) the aggregate number of food processing projects approved by the Government since the composition of this Plan, State-wise?

ANSWER

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES (SADHVI NIRANJAN JYOTI)

(a) to (d): National Mission on Food Processing (NMFP) was a Centrally Sponsored Scheme (CSS) launched in the 12th Plan with the objective of decentralization of Centrally Sponsored Scheme implementation by Ministry of Food Processing Industries for substantial participation of Sates to take into account the requirements suitable to local needs. The Mission was de-linked from Central Government assistance w.e.f. 01.04.2015 on account of increased resources of the States under 14th Finance Commission recommendations. The goals achieved under National Mission on Food Processing (NMFP) are at **Annexure-I.**

In order to take care of skilled manpower needs of food processing Sector in the country, Ministry of Food Processing Industries is implementing the scheme for Human Resources & Institutions under Pradhan Mantri Kisan Sampada Yojana (PMKSY). Two academic institutions working under the administrative control of Ministry - National Institute of Food Technology Entrepreneurship (NIFTEM) & Indian Institute of Food Processing Technology (IIFPT) are engaged in Skill Development activities apart from their regular professional courses like – B.Tech, M.Tech, Ph.d, etc.

(e): Under the Mission, the Ministry of Food Processing Industries used to place funds at the disposal of respective State Governments. State Level Empowered Committee (SLEC) chaired by Chief Secretary of the State had been vested with all the powers of approving / sanctioning of the applications received under NMFP from applicants / entrepreneurs. The details of food processing projects sanctioned till 02.03.2015 under the NMFP are at **Annexure-I**.

ANNEXURE-I REFERRED TO IN REPLY TO PART (a) & PART (e) OF LOK SABHA UNSTARRED QUESTION NO. 5282 ANSWERED ON 27.03.2018 REGARDING GOAL OF NMFP.

Statement indicating State / UT-wise Amount and Projects Sanctioned to State / UT Governments for implementation of CSS-NMFP upto 02.03.2015 before de-linking of CCS-NMFP from central government support

		(Amount in Rs.)	
S. No.	State Name	No. of Sanctioned	Sanctioned Amount
		Projects	
1.	Andaman and Nicobar Islands	0	0
2.	Andhra Pradesh	21	33,18,97,000
3.	Arunachal Pradesh	7	1,27,39,000
4.	Assam	76	6,29,46,887
5.	Bihar	6	5,50,67,000
6.	Chandigarh	0	0
7.	Chhattisgarh	45	3,99,63,000
8.	Dadra and Nagar Haveli	0	0
9.	Daman And Diu	0	0
10.	Delhi	0	0
11.	Goa	1	4,00,000
12.	Gujarat	75	27,99,80,500
13.	Haryana	37	27,71,38,000
14.	Himachal Pradesh	111	10,31,38,913
15.	Jammu and Kashmir	30	8,96,00,000
16.	Jharkhand	7	14,00,000
17.	Karnataka	78	32,93,03,200
18.	Kerala	48	10,59,14,500
19.	Lakshadweep	0	0
20.	Madhya Pradesh	47	18,29,88,000
21.	Maharashtra	94	39,95,58,000
22.	Manipur	105	2,96,25,000
23.	Meghalaya	35	3,38,72,196
23.	Mizoram	9	1,22,26,162
25.	Nagaland	16	1,62,43,000
26.	Odisha	67	14,27,21,566
20.	Puducherry	3	1,16,00,000
27.	Punjab	38	17,42,68,000
29.	Rajasthan	75	27,48,38,473
30.	Sikkim	27	2,54,45,743
31.	Tamil Nadu	24	13,27,47,698
31.	Telangana	17	2,28,00,000
33.	Tripura	17	3,72,54,999
33.	Uttar Pradesh	41	45,38,53,000
35.	Uttarakhand	8	8,06,41,910
36.	West Bengal	109	30,98,06,023
30.	Total:		30,70,00,023
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